

Problem with courses in Ghani Khan Chaudhary Institute

2621. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether multiple batches of students of Ghani Khan Chaudhary Institute of Engineering and Technology (GKCIET), Malda are having problems with their courses; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) GKCIET runs Non-formal, Diploma and Graduate level courses in the field of Engineering.

(b) The diploma level courses and the graduate level courses in engineering at GKCIET, Malda are affiliated to West Bengal State Council of Technical and Vocational Education and Skill Development and Maulana Abul Kalam Azad University of Technology, Kolkata respectively. The recognition to diploma level programme was accorded by West Bengal State Council of Technical and Vocational Education and Skill Development for batches passing from 2014 onwards and the graduate level programme was recognized by Maulana Abul Kalam Azad University of Technology (MAKAUT) in the year 2018. MAKAUT has not given recognition to the graduate programme of GKCIET of batches prior to 2018.

UGC regulation on graded autonomy

2622. PROF. MANOJ KUMAR JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the institutions which have implemented the UGC regulation on graded autonomy;

(b) whether the proposal of granting graded autonomy by UGC was discussed in the Academic Council or such relevant academic bodies of these institutions, if so, the details thereof;

(c) whether these institutions entered in an MOU with the UGC and the Ministry on graded autonomy; and

(d) the universities and institutions which have applied for loans under Higher Education Empowerment Regulation Agency (HEERA)?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) The University Grants Commission

(UGC) has informed that it has decided to grant Autonomy to 62 Universities (5 Central Universities, 21 State Universities, 34 Deemed to be Universities and 2 Private Universities) across the Country. These Universities have been selected on the basis of National Assessment and Accreditation Council (NAAC) ratings. The Institutions having a NAAC score of 3.5 and above, have been placed in Category I, the Institutions having a NAAC score of 3.26 to 3.5 have been placed in Category II and the remaining are placed in Category III.

(b) The UGC has Notified UGC [Categorisation of Universities (only) for Grant of Graded Autonomy] Regulations, 2018 on 12th February, 2018. According to these Regulations, the Commission shall fix dates (at least two times in a year, preferably 1st of June and 1st of December) by which an institution shall submit a request in prescribed format for categorization under these Regulations. The dates so fixed shall be notified at least six months in advance. All such applications shall be scrutinized by the Commission and orders on Categorization shall be passed within thirty days from the last date specified for the receipt of such applications. During this period, the Commission shall also place such application on its website.

(c) No, Sir. No MOU has been inked between any of the Universities, UGC and the Ministry.

(d) Higher Education Empowerment Regulation Agency (HEERA) has not been under active consideration of the Ministry, hence, applications have not been invited for loans under this scheme.

However, Higher Education Financing Agency (HEFA), a not-for-profit organisation, has been set up to leverage funds from the market using market-based instruments duly scrutinizing the future flows that the institutions command. The total authorized equity capital of HEFA has been raised to ₹ 10,000 crores, with the facility to leverage additional resources from market, based on requirement. An additional Government Equity of ₹ 5,000 crores, apart from the existing ₹ 1,000 crores has been approved. So far, the applications of 17 IITs and 2 NITs have been considered and approved for giving loans under this scheme.

The HEFA Board has so far given in-principle approval to projects amounting to ₹ 10,065.37 crores. Of these, an amount of ₹ 5,260.90 crores has been approved so far.

Faculty position in Central Educational Institutes

2623. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of vacancies in the faculty positions in Central Educational Institutes;